

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No.684 of 2018

The State of Jharkhand & Anr.	Versus	--- --- Appellants
Subhadra Jha & Anr.		--- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellants	:	Mr. Ashutosh Anand, A.A.G.-III.
For the Pvt. Respondent	:	Mr. Saurabh Shekhar, Adv.
For the School	:	Mr. Jalisur Rahman, Adv.

08/20.07.2020 Mr. Ashutosh Anand, learned A.A.G.-III for the appellant-State, Mr. Saurabh Shekhar for the writ petitioner/respondent and Mr. Jalisur Rahman for the respondent school appear through video conferencing.

As prayed for by learned counsel for the State and the writ petitioner, let the matter appear after two weeks.

(Aparesh Kumar Singh, J.)

Shamim/

(Anubha Rawat Choudhary, J.)